File No. HR/3/2023-HR-FSSAI



(Statutory authority established under the Food Safety and Standards Act, 2006)
General Administration, Policy Coordination Division
FDA Bhawan, Kotla Road, New Delhi – 110002

Date 07th July 2025

NOTICE

Subject: Appointment of part-time members of the Food Authority under Section 5 of the Food Safety and Standards Act, 2006-reg.

As per section 5 (1) of the Food Safety and Standards Act, 2006, the Food Authority shall consist of a Chairperson and the following twenty-two members out of which one-third shall be women, namely:-

- (a) seven Members, not below the rank of a Joint Secretary to the Government of India, from various Ministries/Departments who shall be Members ex officio;
- (b) two representatives from food industry of which one shall be from small scale industries;
- (c) two representatives from consumer organisations;
- (d) three eminent food technologists or scientists;
- (e) five members to be appointed by rotation every three years, one each in seriatim from the Zones as specified in the First Schedule to represent the States and the Union territories;
- (f) two persons to represent farmers' organisations;
- (g) one person to represent retailers' organisations.
- 2. Food Authority members under section 5(1) (b) to (g) were notified for a period of 03 years vide Gazette Notification S.O. 6022(E) dated 22nd December, 2022. The appointment of the members is valid upto 21 Dec 2025.
- 3. In this regard, Nominations of suitable candidates for appointment as members of the Food Authority under section 5(1) (b), (c), (d), (f) & (g) are being sought.
- 4. The Members of the Food Authority, other than ex-officio members, shall be paid a sitting fee of seven thousand and five hundred rupees for each day or part thereof for attending each meeting and the reimbursement of actual travel and subsistence expenses.
- 5. The nomination(s) should contain details of the qualifications, experience, competence, and service rendered in their respective field, presented in a manner that ensures the highest standards of competence, a broad range of relevant expertise, and the broadest possible geographic distribution within the country. The nomination should be submitted in the prescribed format at Annexure A, In addition, detailed resume may also be provided. The

nominations may be forwarded to Email: authority-mtg@fssai.gov.in latest by 15 July 2025 in prescribed format alongwith all supporting documents.

6. It is also encouraged to forward nominations of woman candidates so that one-third ratio of Food Authority member may be maintained.

Yours Faithfully

(Ajai Prakash Gupta)
Director, Policy Coordination

APPOINTMENT OF PART- TIME MEMBER OF FOOD AUTHORITY

1. Name:
2. Date of Birth:*
3. Gender:
4. Address*
Residence:
Office:
5. Telephone Nos. (Mobile/ Office/ Residence):
6. Fax No. / e-mail:
7. Academic Qualifications:*
8. Professional Qualifications:*
9. Professional / Research experience in food safety/ Standards/Quality Control if any.*
10. Details of awards/ other national / international recognition won, if any.*
11. Other major achievements
12. Membership of professional bodies/ associations*
13. Details of national / international conference attended*
14. Applying under section $5(1)$ (b) $/$ (c) $/$ (d) $/$ (f) $/$ (g): (Please tick application section as penotice)
15. Any other information

Signature

^{*}Please attach supporting documents